



2026:AHC:17089-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1483 of 1994

Surendra Shivhare @Kallu

.....Appellant(s)

Versus

State

.....Respondent(s)

Counsel for Appellant(s)	:	Viresh Mishra
Counsel for Respondent(s)	:	A.G.A., AGA

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

1. As per office report dated 22.02.2025, sole appellant, namely, Surendra Shivharey alias Kaloo, has reportedly died.
2. Accordingly, the appeal is dismissed as abated.
3. In case, the trial court record has been received, the same shall be returned alongwith a copy of this order to the court concerned.

(Jai Krishna Upadhyay,J.) (Siddharth,J.)

January 22, 2026

Kumar Manish